

IN THE HIGH COURT OF BOMBAY AT GOA.

**LD-VC-CW-167/2020
WITH
LD-VC-OCW-107/2020**

Amey Shikerkar
Vs

.... Petitioner.

State of Goa and ors.

.... Respondents.

Shri S. N. Joshi, Advocate for the petitioner.

Shri D. Pangam, Advocate General with Ms. Maria Correia,
Addl. Govt. Advocate for the respondents.

**Coram:- M. S. SONAK &
M. S. JAWALKAR, JJ.
Date:- 31st August, 2020.**

P.C.

By consent, stand over to 2.9.2020.

M. S. JAWALKAR, J

M. S. SONAK, J.

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